

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार शिक्षा निदेशालय, पुराना सचिवालय, दिल्ली विधायी कार्य शाखा / प्रश्न कक्ष

संख्याः डी.ई.-25 (13)/368/वि.कार्यः./2020-21/1566-67

दिनाँक - 28.07.2021

सेवा में,

उप सचिव (प्रश्न कक्ष) दिल्ली विधान सभा सचिवालय. पुराना सचिवालय, दिल्ली-110054।

विषय:- विधानसभा अतारांकित प्रश्न संख्या 39 दिनांक 29.07.2021 के सन्दर्भ में।

महोदय,

आपके द्वारा प्रेषित उपरोक्त विधान सभा अतारांकित प्रश्न संख्या 39, जो कि दिनाँक 29.07.2021 के लिए सूचीबद्ध किया गया है, का उत्तर सक्षम प्राधिकारी के पूर्वानुमित से (100 प्रतियाँ) आवश्यक कार्यवाही हेत् प्रेषित किया जाता है।

भवदीय,

संलग्नक :- उपरोक्तानुसार

(अशोक कुमार)

उप शिक्षा निदेशक, (विधायी कार्य शास्त्रा AR

प्रतिलिपि:— निदेशक, सूचना एवं प्रचार विभाग, दिल्ली सरकार, पुराना सचिवालय, दिल्ली —11805% desi अतिया)।

(अशोक कुमार)

उप शिक्षा निदेशक, (विधायी कार्य शाखा)

ASHOK KUMAR Govt. of NCT of Delhil
Govt. of NCT of Delhil
Old Secretariat, Delhil-110054

संख्याः डी.ई.-25 (13)/368/वि.कार्य./2020-21/1566-67

विभाग का नाम :- शिक्षा विभाग

विभाग का पता :- पुराना सचिवालय, दिल्ली - 110054

ितारांकित प्रश्न संख्या :- 39

दिनाँक :- 29.07.2021

प्रश्नवर्ज्ञा का नाम :- श्री रघुविन्दर शौकीन

वया माननीय उप मुख्यमंत्री यह वताने की कृपा करेंगे कि :-

क्रम संख्या	प्रश्न	उत्तर
		J
क)	वया यह सत्य है कि नांगलोई रिथत सूरजमल स्टेडियम को दिल्ली सरकार के अन्तर्गत लाने हेतु संबंधित विभाग (डायरेक्टोरेट ऑफ एजुकेशन—स्पोटर्स् ब्रांच) द्वारा वर्ष 2016 में कार्य शुरू कर दिया गया था; और	जी हाँ।
ख)	यदि हां, तो विगत वर्षों में विभाग द्वारा इस मामले को आगे बढ़ाने के लिए क्या कदम उठाये गये हैं, इस संबंध में विभाग के द्वारा किए गए पत्राचार सहित पूर्ण विवरण उपलब्ध करायें?	 मामले से संबंधित विवरण निम्नानुसार है:— सूरजमल स्टेडियम को दिल्ली सरकार के अन्तर्गत लाने हेतु प्रस्ताव आने के पश्चात् दिनाँक—18.01. 2018 को खेल शाखा—शिक्षा विमाग, दिल्ली सरकार, पी.डब्ल्यूडी. व डी.डी.ए. के अधिकारियों द्वारा स्थल का संयुक्त निरीक्षण किया गया। तत्पश्चात् डी.डी.ए. से उक्त स्टेडियम के हस्तांतरण से संबंधित तीर—तरीकों की जानकारी देने व उक्त स्टेडियम की सम्पत्ति और देनदारियों के बारे में दिनाँक—13.03.2018 (संलग्नक—क) को पत्र प्रेषित कर सूचित किया गया तथा इस संबंध में पुनः दिनाँक—02.04.2018 (संलग्नक—ख) को अनुस्मारक पत्र प्रेषित किया गया। उपरोक्त पत्र के प्रत्युत्तर में डी.डी.ए. द्वारा दिनाँक—10.04.2018 (संलग्नक—ग) को पत्र द्वारा सूचित गया कि इस कार्यालय द्वारा किए गए अनुरोध पर उच्च अधिकारियों से अनुमति प्राप्त करने के लिए कार्यवाही प्रारम्भ कर दी गई है। दिनाँक—02.08.2018 व 02.11.2018 को डी.डी.ए. को अनुस्मारक पत्र प्रेषित किए गए (संलग्नक—'घ)। डी.डी.ए. के पत्र दिनाँक—13.11.2018 (संलग्नक—'घ)। डी.डी.ए. के पत्र दिनाँक—13.11.2018 (संलग्नक—'घ)।
	, de	कर दी गई है, अनुमित मिलते ही डी.डी.ए. द्वारा सूचित कर दिया जायेगा। संबंधित मामले पर डी.डी.ए. द्वारा कोई कार्यवाही नहीं की गई, तत्पश्चात् शिक्षा विभाग द्वारा दिनाँक-22.07.2021 (संलग्नक-च) को डी.डी.ए. को पुनः अनुस्मारक पत्र-2 प्रेषित किया गया।

ASHOK KUMAR
Deputy Director of Education
(LW Branch)
Directorate of Education
Govt. et al. of Delhi
Old Second Sint-110054

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI DIRECTORATE OF EDUCATION: SPORTS BRANCH CHHATRASAL STADIUM: MODEL TOWN: DELHI - 110009

No. DE.41/Sports/2017-18/23026

Dated: 13.03.2018

To.

The Executive Engineer, Sports Disison-2/DDA, Delhi Development Authority, Shed Park, Shakarpur, Delhi-110092

Sub: Regarding handing over/taking over of Surajamal Stadium at Nangloi to Directorate of Education.

Sir.

Kindly refer to the joint inspection made by this office on 18.01.2018 with your officers and P.W.D. engineers regarding handing over/taking over of Surajmal Stadium at Nangloi.

In this connection, you are requested to intimate this office about modalities relating to transfer of said stadium. You are also requested to intimate this office about assets & liabilities of the said Stadium.

Yours faithfully

Dy. Director of Education (S

Report regarding Suraimal Stadium

A visit of Surjamal Stadium, Nangloi was made by undersigned on 18.01.2018 alongwith Sh. Sanjay Kumar, Section Officer, Sh. Mukesh Dabas of Sports Branch and officers of PWD (Education Project Division) & D.D.A. (Sports Division-2) to assess the feasibility of taking over of stadium. During the inspection, Sh. P.K. Talwar, Ex. Engineer, Sports Division-2, D.D.A., Sh. R.L. Kaushik, A.E. Sports Division-2 DDA. were present from D.D.A., Sh. Karamvir Singh Ex. Engineer, Education Project Division & Sh. Rajved, A.E. Education Project division were representative of Education Project Division of PWD.

The representative of D.D.A. stated that the stadium has playing field of Football cum Cricket, Basketball, Skating Ring, Volleyball, Tennis Lawn (and logging Track. It was also informed that there is G.I. Water Supply Pipe Line of 2.5 Inch running underground through the stadium. On enquiry, it was stated by them that the land is free from any litigation and encroachment. At present there is no provision of Security and Sanitation at the stadium. Only two employees of Horticulture Division of D.D.A. are employed at the site for maintaining the ground and stadium. Also, no drinking water facility is available at the site. Apart from that, a defaced statue of Maharaja Surajmal is also there. Representatives of D.D.A. stated that the tender for the statue has already been flouted and same will be beautified soon. A copy of the layout map was also handed over by D.D.A. officers.

During the inspection, it was found that only Football field is in operational condition although the same requires leveling and grass work. There are no coaches/ supporting staff employed to provide any coaching related to sports. Also, there are no rooms/ office to maintain the facilities.

(The site was found to be conducive for developing Sports Center but will require major development work as the present facilities are in depilated condition. In the existing set up, Football, Basketball & Skating facilities may be developed for which manpower for Coaching, Security, Sanitation etc will be required throughout the year. At present there is no Toilet Block & Changing Room in the stadium.

At present there is no Sport Facility of Sports Branch in the area. Venue is easily approachable due to connectivity of Main Rohtak Road and Metro Station which incidentally is named Surajmal Stadium. Once, the stadium is developed, it will cater to the needs of not only Nanglol Area but will also cater to the needs of area adjoining Mundka, Tikri, Kirari, Peeragarhi & Sultanpuri,

Report is submitted for kind consideration and further n/a please.



रंगभगनक द्व

Reminder-I

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DIRECTORATE OF EDUCATION: SPORTS BRANCH CHHATRASAL STADIUM: MODEL TOWN: DELHI-110009

No. DE/41/Sports/2016/ 09

Dated: 2 \ 4 \ 1 P

To

The Executive Engineer, Sports Division-2/DDA, Delhi Development Authority, Shed park, Shakarpur, Delhi-110092.

Sub: Regarding handing over/taking over of Surajmal Stadium at Nangloi to Directorate of Education.

Sir.

Kindly refer to this office letter of even number-23026 dated 13.03.2018 on the subject cited aboven whereby a request was made to intimate this office about modalities relating to transfer of said stadium. It was further requested to intimate this office about assets & liabilities of the said Stadium. However, nothing has been received from your side till date.

You are therefore, once again requested to kindly do the needful in the matter at the earliest

Yours faithfully,

(Asha Aggarwal) Director of Education (Sports) DELHI DEVELOPMENT AUTHORITY SPORTS DIVISION-2

Seed Bed Park, Shakarpur, Delhi 110092 Ph: 22484881, e-mail: cespd2dda@gmail.com (M) 9968682379

No: F1 (4) AC-Sports Divn. 2/DDA/2017-18/ 303;

Date: 10/4/18

To,

The Dy. Director of Education (Sports) GNCTD, Chhatrasal Stadium Model Town, Delhi-110009

Sub:

Regarding handing over / taking over of Surajmal Stadium at Nangloi to

Directorate of Education

Ref:

i) DE.41/Sports/2017-18/23026 dated 13.03.2018

ii) DE.41/Sports/2016/09 dated 02.04.2018 (Reminder-I)

With reference to above, this office has initiated the action for getting the permission from the higher authorities in order to act on your request.

> Executive Engineer ports Divn.2/DDA

Copy to:

1. AE-V/Sports Divn.2 for information

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Sports Divn.2/DDA

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DIRECTORATE OF EDUCATION: SPORTS BRANCH CHHATRASAL STADIUM: MODEL TOWN: DELHI-110009

No. DE/41/Sports/2018/ 48454 6

Dated: ONGINE

To

The Executive Engineer,
Sports Division-2/DDA,
Delhi Development Authority,
Shed park, Shakarpur,
Delhi-110092.

Sub: Regarding handing over/taking over of Surajmal Stadium at Nangloi to Directorate of Education.

Sir,

Kindly refer to your office letter No. F.1(4)/AE-V/Sports Divn.2/DDA/2017-18/303 dated 10.04.2018 on the subject cited above, intimating thereby that action for getting the permission from the higher authorities for handing over/taking over the Surajmal Stadium at Nangloi to Directorate of Education, has been initiated. However, no further information has been received from your side.

It is therefore, requested to kindly intimate this office about the progress in the matter so far and also the modalities to transfer of said stadium. It is also requested to intimate this office about assets & liabilities of the said stadium.

Yours faithfully,

(Dharmender Singh)
Dy. Director of Education (Sports-I)

Copy to Sh. Raghuvinder Shokeen, Hon'ble MLA, Assembly Constituency Nangloi Jat, Rajendra Public School Complex, 50 ft Road, Nihal Vihar, Nangloi, Delhi-110041 for favour of information please.

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DIRECTORATE OF EDUCATION: SPORTS BRANCH CHHATRASAL STADIUM, MODEL TOWN: DELHI-110009

F. No. DE. 41/ Sports/2018/ 10404-05

Dated: 02.11.2018

To

The Executive Engineer, Sports Division-2/DDA, Delhi Development Authority. Shed Park, Shakarpur, Delhi-110092

Regarding handling over/taking over of Surajmal Stadium at Nangloi to Directorate of Sub: Education.

Kindly refer to this office letter No.DE.41/Sports/ 2018/4845-46 dated 02.08.2018 on the Sir, subject cited above whereby it was requested to inform us about the modalities of transfer of Surajmal Stadium to this Directorate as well as about the assets & liabilities of the said stadium. But no reply has been received from your office.

It is once again requested to kindly intimate this office about the progress in the matter so far and also the modalities to transfer of said stadium. It is also requested to intimate this office about assets & liabilities of the said stadium.

ours faithfully

CHO CHARLEST LANDERS BUTCHERS AND A STATE OF THE SECOND

(PRADEEP

Asstt. Director of Education (Sports)

Copy to Sh. Raghuvinder Shokeen. Hon'ble MLA, Assembly Constituency Nangloi Jat. Rajendra Public School Complex, 50 ft Road, Nihal Vihar, Nangloi, Delhi-110041 for favour of information please.

DELTH DEVELOPMENT AUTHORITY SPORTS DIVISIONS Seed Bed Park, Shakarpur, Dolhi-110092 Phi: 2248488 [fie-mull: coind2ddh@amall.com No: F1(4) AEV/Sports Divn. 2/DDA/2017-18/ 9 0 2 Date: 13-11-18 The Asstt. Director of Education (Sports) GNCTD, Chhatrasal Stadium Model Town, Dollin the 000 Regarding handing over / taking over of Suralmal Stadium at Nangloi to Sub: Directorate of Education i) DE.41/Sports/2018/4845-46 dated 02.08.2018 Ref: ii) DE.41/Sports/2018/10404-05 dated 02.11.2018 With reference to above, this office has already been initiated the action for getting the permission from the higher authorities un order to act on your request As soon as the permission shall be granted, this office will intimate the same. Executive-Engineer Sports Divn.2/DDA Copy to: 1. AE(P)/Sports Divn.2 for information 2. Guard lile Executive Engineer Sports Divn.2/DDA

Reminder-II

GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI DIRECTORATE OF EDUCATION: SPORTS BRANCH CHHATTRASAL STADIUM: MODEL TOWN: DELHI-110009

/41/Sports/2019/1454 - 97

The Executive Engioneer, Sports Division-2/DDA Delhi Development Authority, Shed Park, Shakarpur, New Delhi 92

Regarding handing over/taking over of Surajmal Stadium at Nangloi to Directorate of Education

rik ga kilika sa Kabupatan.

Sir.

Please find attached a letter received from Sh. Raghuvinder Shokeen, Hon bie MLA, Nangloi Jat Constituency, Rajendra Public School Complex, 50 Ft. Road, Nihar Vihar Nangloi, Delhi-110041 on the subject cited above whereby a request has been made to intimate his office about modalities relating to transfer of said stadium from DDA to Dte. of Education (copy enclösed).

In this regard, earlier a lettere No. 23026 dt 13:03 2018 & a Reminder No. 09 dt. 02.04.2018 (enclosed) on the subject cited requesting to intimate this office about assets & liabilities of the said Stadium. However, the said infollogion is very to be received.

You are therefore, onece again requested to kindly do the needful in the matter at the earliest.

> (SANJAY AMBASTA) DDE (SPORTS)

Copy for information:-

1. Sh. Raghuvinder-Shokeen, Hon'ble MLA, Nangloi Jat Constituency, Rajendra Public School Complex, 50 Ft. Road, Nihar Vihar Nangloi, Delhi-110041